

Corporation, which was floated for the economic rehabilitation of the displaced people from the erstwhile East Pakistan is itself in desperate need of rehabilitation;

(b) the reasons for which the Union Government dithering on its 32 crore revival scheme; and

(c) the steps taken or being taken to save the Rehabilitation Industries Corporation?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c). Rehabilitation Industries Corporation (RIC) has been a chronically sick company. Its accumulated loss as on 31.3.1996 is Rs. 328.19 crore (provisional).

In the recent years studies have been carried out by consultants engaged by RIC, and a Revival Committee which has been set up has also submitted a revival plan. Besides, the management of RIC has prepared an action plan. The recommendations contained in the above mentioned revival reports are at variance with each other in respect of other related aspects. Hence, a detailed examination is being undertaken to explore the possibility of the economic revival of RIC.

#### Public Sector Industrial Units in Kerala

2753. SHRI N.K. PERMCHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government propose to set up public sector industrial units in Kerala;

(b) the number of public sector industrial units owned by the Union Government which are running in profit;

(c) whether any industrial unit of the Union Government in Kerala has been declared as sick; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) At present there is no proposal to set up any new Central Public Sector unit in the State of Kerala.

(b) During the year 1994-95, all the five Central Public Sector Undertakings located in Kerala made profits.

(c) and (d). No Central Public Sector Undertaking having registered office in the State of Kerala is sick.

#### Nagaon Paper Mill Assam

2754. SHRI UDDHAB BARMAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the production of Nagaon Paper Mill (HPC) Assam has been decreased;

(b) if so, the reasons therefor;

(c) the production thereof during each of the last three years;

(d) the steps taken/proposed to be taken to improve the production of the said mill;

(e) whether the paper mill is sought to be handed over to private sector; and

(f) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). No, Sir. The production is on the increase at Nagaon Paper Mills of Hindustan Paper Corporation.

(c)	Year	Production
	93-94	67,482MT
	94-95	72,165MT
	95-96	80,855MT

(d) Action has been taken by Hindustan Paper Corporation to improve efficiency in the areas of pulp mill, recovery section and paper machine.

(e) and (f). No, Sir.

#### Pending applications for Industrial approval

2755. SHRI YELLAIAH NANDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government have received many applications from Andhra Pradesh for setting up of industries for approval;

(b) if so, the details thereof as to the nature of industry, locations, management etc.; and

(c) by when the decision on these applications is likely to be taken?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). Yes, Sir. During the period January, 1993 till June, 1996, a total number of 247 Industrial Licence applications for setting up industries in Andhra Pradesh have been received. Out of these, upto 25th July, 1996, 137 have been approved, 23 have been rejected, 57 have been treated as withdrawn/licence not required. The approvals have been granted for setting up of various industries in Medak, Rangareddy, Nalgonda, Hyderabad, Chittoor, Cuddapah, East Godavari districts for the manufacture of various items viz. drugs, chemicals, sugar, textiles, etc.

(c) All steps are taken for speedy disposal of applications. Actual disposal of applications depends on the sectoral policy adopted by the Administrative Ministry, their recommendations, in